Government of India Ministry of Finance Department of Revenue LOK SABHA

UNSTARRED QUESTIONS NO. 8

TO BE ANSWERED ON FRIDAY, FEBRUARY 2, 2018 MAGHA 13, 1939 (SAKA)

FUNDS TO STATES POST GST

8. SHRI RAM TAHAL CHOUDHARY: SHRI LAXMAN GILUWA:

Will the Minister of FINANCE be pleased to state:

- (a) the total amount recovered by the Union Government from Jharkhand as Central taxes during the last three years;
- (b) the total amount allocated to Jharkhand during the last three years; and
- (c) whether the amount allocated to Jharkhand has been increased after the roll out of GST and if so, the details thereof?

ANSWER MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHIV PRATAP SHUKLA)

(a) The total amount collection by the Union Government from Jharkhand as Central taxes during the last three years is as under:-

Direct Tax

(Rs. In crore)

Financial Year	Amount collected
2014-15	1344.70
2015-16	3597.40
2016-17*	4546.72

^{*}Provisional

Indirect Tax

(Rs. In crore)

Financial Year	Amount collected (Gross)
2014-15	8151
2015-16	9331
2016-17	12704

(b) & (c): The total amount allocated to Jharkhand during the last three years is as under:-

(Rs. In crore)

Financial Year	Allocated Amount
2014-15	9487.01
2015-16	15968.75
2016-17	19141.92
2017-18* BE	21237.27

^{*}Budget Estimate

Post GST implementation following allocation has been made from July to October, 2017 to Jharkhand. (Rs. In crore)

CST Compensation (2010-11 to 2012-13)	1372.17
GST Compensation	802.00
